

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Contempt Case (AT) No. 14 of 2020**

**IN**

**Company Appeal (AT) No. 77 of 2020**

**IN THE MATTER OF:**

**M/s. PEE AAR Exim Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Pankaj Rustagi & Anr.**

**...Respondents**

**Present:**

**For Appellants :**

**Mr. Shubho Jana and Mr. Kanti Mohan Rustagi,  
Advocates**

**For Respondents :**

**Mr. Abhijit Sinha, Mr. Arvind Kumar Ray, Mr.  
Karan Gupta and Ms. Vansha Sethi Suneja,  
Advocates**

**O R D E R**

**(Through Virtual Mode)**

**29.07.2020**

List the Contempt Case on **6<sup>th</sup> August, 2020** at 12.00 Noon  
along with Company Appeal (AT) No. 77 of 2020.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[ Dr. Alok Srivastava ]  
Member (Technical)**

/ns/gc/